

PUBLIC NOTICE

Instructions for filing of petitions are provided in Chapter I, Volume V of High Court Rules and Orders, which are available on the website of this Hon'ble High Court under head **“Rules and Orders”** sub head **“High Court Rules and Orders.”**

The prescribed Court Fee levied on the petitions is available on the website of this Hon'ble High Court under head **“Court Fees - Filing Procedure”** and the same is also available on the **Touch Screens** installed in the premises of this Hon'ble High Court.

Sd/-

Registrar (Judicial)